

3G spectrum on 25/2/2010. As per the NIA, the main parameters for auctions are as follows:—

- **Eligibility:** Any entity: (i) that holds a UAS/Cellular Mobile Telephone Service (CMTS) licence; or (ii) that: (a) has previous experience of running 3G telecom services either directly or through a majority-owned subsidiary; and (b) gives and undertaking to obtain a UAS licence through a New Entrant Nominee UAS Licensee as per the DoT guidelines before starting telecom operators can bid for 3G Spectrum.
- **Amount of Spectrum:** Government has decided that 3 blocks would be auctioned in all Telecom circles except Bihar, HP, Punjab, Jammu and Kashmir and West Bengal where 4 blocks would be auctioned.
- **Reserve price:** The reserve price in Delhi, Mumbai and Category 'A' Circle is Rs. 320 crores; Kolkata and Category 'B' Circles, it is Rs. 120 crores and for Category 'C' Circles, it is Rs. 30 crores.

The time frame for auction as per NIA, is as follows:—

(i)	Last date for submission of Application	:	19th March, 2010
(ii)	Publication of ownership details of Applicants	:	23rd March, 2010
(iii)	Bidder Ownership Compliance Certificate	:	26th March, 2010
(iv)	Pre-qualification of Bidders	:	30th March, 2010
(v)	Mock Auction	:	5th-6th April, 2010
(vi)	Start of the 3G Auction	:	9th April, 2010
(vii)	Payment of the Successful Bid Amount	:	Within 10 calendar days of the close of the Auction

Status of BSNL

4474. SHRI A. ELAVARASAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the telecom giant BSNL ranks last in the coveted list of top 10 profit making Central Public Sector Undertakings;
- (b) if so, the details thereof; and
- (c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Sir, BSNL was ranked second and sixth amongst the top ten profit making Central Public Sector Undertakings for the year 2006-07 and 2007-08 respectively. However, it could not get any ranking amongst the top ten profit making Central Public Sector Undertakings for the year 2008-09. The net profit of

BSNL during last three financial years *i.e.* 2006-07 to 2008-09 is as follows:—

Financial Years	Amount (Rs. in crores)
2006-07	7805.87
2007-08	3009.39
2008-09	574.85

(c) BSNL has taken various steps to protect and increase its revenue and thereby profits by increasing number of connections in Broadband, Mobile telephony, exploring new businesses and introducing value added services etc.

BSNL has undertaken an exercise with the help of M/s Boston Consulting Group (BCG), a management consulting firm. The focus of this transformational exercise named 'Project Shikhar', has been towards:—

- Revitalizing the businesses by focusing on growth in Mobile, Broadband and Enterprise segments. A separate vertical for New Business has also been created.
- Building capabilities for significant improvements in sales and distribution, product management, pricing, customer service and revenue assurance activities.

As part of this exercise, BSNL's organization structure has also being redesigned along different business verticals to provide end-to-end focus on key growth segments and to clearly define accountability for different businesses and functions at all levels of the organization.

BSNL's tender

4475. SHRI A. ELAVARASAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the CVC which was investigating irregularities in the State own BSNL's 10 billion dollar tender for 93 million lines has recommended that the BSNL must scrap the tender and invite fresh bids; and

(b) if so, the details thereof and decision of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Sir, tenders for procurement of GSM equipment under Phase-VI for 93-million-line was floated by the four zones of Bharat Sanchar Nigam Limited (BSNL) on 01.05.2008. The tender was floated for 25 million lines each by North, West and South zones and for 18 million lines by the East zone to meet the requirements spread over three to four years.

At the advance stage of tender finalization, the Central Vigilance Commission (CVC) decided to investigate the Phase-VI tender and called for the records. Accordingly, the BSNL Board decided not to proceed further with the GSM tender till further advice from CVC. The CVC recommended not to operate on the tender of 93 million GSM lines because of non-competition, high rate and prolonged negotiations. The recommendations of CVC were placed before the